

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 395 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020

Name of the Company: Shri Pramod Kumar Pathak
V/s
Arfat Petrochemicals Pvt Ltd

Section: 33 & 34 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Pankaj Jain appeared for Liquidator.

Matter is adjourned for further consideration on 25.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 17th day of December, 2020.

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)